

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "A" JAIPUR

श्री रमेश सी० शर्मा, लेखा सदस्य एवं श्री विजय पाल राव, न्यायिक सदस्य के समक्ष
BEFORE: SHRI RAMESH. C. SHARMA, AM & SHRI VIJAY PAL RAO, JM

आयकर अपील सं./ITA No. 217/JP/2018
निर्धारण वर्ष / Assessment Year : 2014-15

M/s Pinaki Developers 'Sudharma', M.I. Road, Jaipur.	बनाम Vs.	The ITO, Ward-2(2), Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No.: AALFP 1212 E		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by: Shri Rajani Kant Bhatra (C.A.)
राजस्व की ओर से / Revenue by : Shri Raj Mehra (JCIT)

सुनवाई की तारीख / Date of Hearing : 22/04/2019
उदघोषणा की तारीख / Date of Pronouncement: 22/04/2019

आदेश / ORDER

PER: VIJAY PAL RAO, J.M.

This appeal by the assessee is directed against the order dated 12.12.2017 of the Id. CIT(A), Jaipur for the assessment year 2014-15.

2. At the time of hearing, the Id. Counsel for the assessee has stated at bar that the assessee does not want to pursue the present appeal and requested to withdraw the same. The Id. AR has also filed a letter dated 05.04.2019 whereby it is prayed that withdrawal of the

appeal may be accepted and the appeal be treated as withdrawn. The Id. DR has raised no objection if the appeal of the assessee is dismissed as withdrawn. Accordingly, in view of the statement of Id. Counsel for the assessee as well as letter dated 05.04.2019 the appeal of the assessee is dismissed as withdrawn.

In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 22/04/2019.

Sd/-
(रमेश सी0 शर्मा)
(Ramesh. C. Sharma)
लेखा सदस्य / Accountant Member

Sd/-
(विजय पाल राव)
(Vijay Pal Rao)
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur
दिनांक / Dated:- 22/04/2019.

*Santosh.

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- M/s Pinaki Developers, Jaipur.
2. प्रत्यर्थी / The Respondent- ITO, Ward-2(2), Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 217/JP/2018}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar